NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH **NEW DELHI**

C.P NO. 33(ND)/2016 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2016

NAME OF THE COMPANY:

Vishsisht Kumar Goyal

M/s. Mahamaya Exports Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

DESIGNATION REPRESENTATION Ashish Agramal Advocate for esporto. 2. Amit Keman Adv pur R-1,2,3,
3. Saurald Kalia
4. Harshil Agarwal Order

- Ld. Counsel for Respondents No. 5 & 6 says that they have filed reply and a copy has been furnished to the counsel for petitioner who seeks time to file rejoinder. Let the rejoinder be filed within two weeks with a copy in advance to the counsel opposite.
- Ld. Counsel for Respondents No. 1 to 4 undertakes to file reply within two weeks with a copy in advance to the counsel for the petitioner. Rejoinder, if any be filed within two weeks thereafter with a copy in advance to the counsel opposite.

List for further consideration on 17.10.2016.

(CHIEF JUSTICE M.M. KUMAR) PRESIDENT

(S.K. MOHARATRA)

MEMBER (T)

8.9.2016 (P.K. Sud)